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|-------------------------------------|----------------------------------|-------------------------------------|------------|---------------------------------|------------|
| Name of the Corporate Debtor | Indian Steel Corporation Limited | Date of commencement of CIRP | 06-10-2021 | List of creditors as on: | 15-11-2022 |
|-------------------------------------|----------------------------------|-------------------------------------|------------|---------------------------------|------------|

List of Operational creditors (Government Dues)

| SI No | Details of claimant | | Details of Claim received | | Details of claims admitted | | | | Amount of Contingent Claims | Amount of any mutual dues that may be set off | Amount of Claims under verification | Amount of Claims not admitted | Remarks, if any (Refer Note 2) |
|-------|--|--------------------|---------------------------|-----------------------|----------------------------|-----------------|------------------------|--------------------------------------|-----------------------------|---|-------------------------------------|-------------------------------|--------------------------------|
| | Department | Government | Date of receipt | Amount Claimed | Amt of Claim Admitted | Nature of Claim | Whether Related Party? | % Voting Share in CoC, if applicable | | | | | |
| 1 | State Tax office, Gandhidham | Gujarat | 22-10-2021 | 1,07,11,93,714 | - | - | No | - | 1,05,37,76,347 | - | - | 1,74,17,367 | * |
| 2 | Bhavya I.V., Deputy Commissioner of Income Tax, Central Circle 7(2) Mumbai | Central Government | 04-12-2021 | 53,19,970 | 35,60,845 | - | No | - | 17,59,125 | - | - | - | |
| 3 | Central GST Commissionerate Kutch Gandhidham | Gujarat | 14-12-2021 | 17,82,56,369 | - | - | No | - | 14,56,24,506 | - | - | 3,26,31,863 | # |
| 4 | Commercial tax Department, Tamil Nadu | Tamil Nadu | 17-12-2021 | 6,62,127 | 18,924 | - | No | - | 6,43,203 | - | - | - | @ |
| 5 | Assistant Commissioner of Customs EPCG Monitoring Cell, JNCH, Nhava Sheva | Central Government | 20-12-2021 | 59,497 | - | - | No | - | 59,497 | - | - | - | |
| | Total | | | 1,25,54,91,677 | 35,79,769 | | | | 1,20,18,62,678 | - | - | 5,00,49,230 | |

* The company has made a mandatory pre deposit of Rs. 2.20 Crore in respect of this claim

The company has made a mandatory pre deposit of Rs 0.28 Crore in respect of this claim

@ The company has made a mandatory pre deposit of Rs. 0.02 Crore in respect of this claim

Note 1 Amounts rounded off to the nearest Rupee

Note 2 Amounts categorised as contingent claims represent matters that are subject to pending appeals and therefore sub-judice and subject to adjudication. Accordingly, these can be confirmed post a final non-appealable order or any other order that has attained finality.

Note 3 The Resolution professional may update the claims as and when required information is available